

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 26.07.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

AFTER REGULAR LIST

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. APP (AT)No. 65/2019/TR	C. Valli Narayan v C. Krishniah Chetty and Sons Pvt. Ltd. & ors.	Mr.P. Nagesh	Mr. Mandeep S R1 & R10 Mr. Balaji Subramanian, R-9 Ms.Meenakshi Arora, R2 to 7 Mr. Dhyan Chinnappa, R-8
2.	Comp. APP (AT)No. 247/2019/TR	Pramerica ASPF-II, Cyprus Holding Ltd. v Metro Corp Infrastructure Ltd. & Ors.	Mr.Rajiv Ranjan	Mr. Mani Bhadra – R1 Mr.Kirit Javali - R4
3.	Comp. APP (AT)No. 248/2019/TR	Pramerica ASPF-II, Cyprus Holding Ltd. v Metro Corp Infrastructure Ltd. & Ors.	Mr.Rajiv Ranjan	Mr. Mani Bhadra – R1 Mr.Kirit Javali - R4
4.	Comp. APP (AT)No. 146/2020/TR	Ammana BioPharma Ltd. & Ors. v Mr.B.R. Jayaram & Ors.	Mr. Mithun Shashank	Mr. Y. Suryanarayan – R1 Mr. Amit Acharya Mr. Sanjib Kumar Mohanty – R2
5.	Comp. APP (AT)(Ins)Nos. 594-595/2020/TR	G. Vinod v Venkataraman Jayagopal & Anr.		Mr. Goutham Shivshankar – R1 Mr. Abhijit Atur – R2

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By the order of Hon'ble Member (J)

(Chennai Bench)